Declaration of Assets and Liabilities

	Year. 20242025
I, ANUPAM KUMART, son/daughter/wife o	NIRAI KUMAR
aged 32 years, belonging to Bihal S	late Government Lervie
service and presently working as Stenegrapher Bi	hat legislative Asporbly
give herein below the details of the assets (immovable, movable	ole, bank balance, etc.) of
myself, my spouse and dependants*:	

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A.	Details of movable assets		12100	11. 12. 13. 14. 14. 14. 14. 14. 14. 14. 14. 14. 14	A HAT Wedekt verzek brief kroegento
	(Assets in joint name indicating	the extent	of joint	ownership wil	l also have to be
given	HE SENTEN SELECTED SELECTED IN THE SELECTED SELECTED IN SELECTED SELECTED IN SELECTED				

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	15000	NIRAJ KUMIK	MIL	NIL	MIL
(11)	Deposits in Banks, Financial	SBI-5000	PPF IN			
	Institutions And Non-Banking Financial Companies	PPF IN Canara Bank-45238	90000 40000	-		
(111)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal	PLI-37484 yearly	LIC-			
	Savings, LIC Policies, etc	yearly LIC-14287 Yearly	yearly			
(v)	Motor Vehicles (details of make, etc.)	Scooly (Action 661)				
(vi)	Jewellery (give details of weight and value)	Crold-203 Silver-355	Gold-109		***************************************	
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(f)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			The state of the s	F 1	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_		-		
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	_				
(v)	Others (such as interest in property)	_				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	And the second s	A DESCRIPTION OF THE PROPERTY
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		e and other
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	
	(f) Other dues, if any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NEL Absebsment year - 2024-25 Which InCome tax Retwen box PAN No: - EEY PK5717
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	
	(iii) Sales Tax (Only in case of proprietary business)	
	(Iv) Property Tax	
	Personal Detail	
PEIC	PF/PRAN No. :- 1	10027951503
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)ate	of Birth ;- 1 6	5 0 3 1 9 9 2 (DD/MM/YYYY)
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Class/	Group :- C	(A/B/C) Stenographic and Private Secretary
Class/ Cadre	/Group :- C :- C (Full Nai B.S.S.	(A/B/C) Stenographic and Private Secretary me e.g. B.A.SBihar Administrative Service, - Bihar Secretariat Service etc.)
Class/ Cadre	Group :- C :- C (Full Na B.S.S.	(A/B/C) Stenographic and Private Secretary me e.g. B.A.SBihar Administrative Service,
Class/ Cadre	Group :- C :- C (Full Na B.S.S.	(A/B/C) Stenegrapher and Private Secretary ma e.g. B.A.SBihar Administrative Service, - Bihar Secretariat Service etc.)
Class/ Cadre	Group :- C ;- C (Full Na B.S.S. District ;- N I hereby declare that ti	(A/B/C) Stenographic and Private Secretary me e.g. B.A.S. Bihar Administrative Service, Bihar Secretariat Service etc.) Calanda he above details are true to the best of my
Class/ Cadre	Group :- C ;- C (Full Na B.S.S. District ;- N I hereby declare that ti	(A/B/C) Stenagraphic and Private Secretary me e.g. B.A.SBihar Administrative Service, - Bihar Secretariat Service etc.) alanda he above details are true to the best of my Signature
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Class/ Cadre	Group :- C (Full Na B.S.S. District :- N I hereby declare that the state of the	(A/B/C) Stenographic and Poivate Secretary me e.g. B.A.S. Bihar Administrative Service, Bihar Secretariat Service etc.) Adanda he above details are true to the best of my Signature
Class/ Cadre fome cnow	Group :- C ;- C (Full Na B.S.S. District ;- N I hereby declare that ti	(A/B/C) Stenagraphic and Private Secretary me e.g. B.A.SBihar Administrative Service, - Bihar Secretariat Service etc.) alanda he above details are true to the best of my Signature

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.